

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).14488-14489/2010

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM YADAV

Respondent(s)

(With office report )

WITH SLP(C) NO. 14485-14486 of 2010

(With office report)

SLP(C) NO. 14492-14493 of 2010

(With office report)

Date: 31/08/2010 These Petitions were called on for hearing today.

For Petitioner(s)

Mr Rajeev K Dubey, Adv.  
Mr. Kamendra Mishra, Adv.

For Respondent(s)

Mr Syed Rehan, Adv.  
Mr. Ranbir Singh Yadav, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Office has to issue dasti service at the earliest  
preferably before 4.9.2010 without fail.

Outcome of dasti service to be filed before 4.10.2010.

(S.G.SHAH)  
Registrar

hj